

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH

JAIPUR

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Date of order: 11-3-1997

(3)

CP No. 159/95 (OA No. 49/89)

Pratap Singh S/o Shri Mata Prasad working on the post of
Store Clerk in Diesel Shed, Western Railway, Phulera.

.. Petitioner

Versus

1. Shri Ramesh Tripathi, Divisional Railway Manager,
Western Railway, Jaipur Division, Jaipur.
2. Shri Arunendra Gupta, Senior Divisional Mechanical
Engineer (E), Western Railway, Jaipur Division,
Jaipur.

.. Respondents

Mr. Shiv Kumar, counsel for the petitioner

Mr. Manish Bhandari, counsel for the respondents

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman

Hon'ble Mr. O.P. Sharma, Administrative Member

O R D E R

Per Hon'ble Mr. Gopal Krishna, Vice Chairman

This is a Contempt Petition filed by the petitioner
Pratap Singh, stating therein that by not granting the
pay of the post of Store Clerk during the period in which
the petitioner had officiated on that post, the respondents
have committed contempt of court.

2. We have heard the learned counsel for the parties.
3. It is borne out by the reply of respondents that
the salary for the period for which the petitioner had
officiated as Store Clerk has been paid to the petitioner.
If the petitioner has received less payment than what
could be due to him as per rules, he may file a fresh
OA, if so advised. This Contempt Petition is dismissed.
Notices issued are discharged.

(O.P. Sharma)

Administrative Member

C. K. K.
(Gopal Krishna)

Vice Chairman